

(c) what action is proposed to be taken to remedy the situation?

The Minister of Steel and Heavy Industries (Shri C. Subramaniam):

(a) Railway engines have pneumatic brakes. The railway wagons have, however, vacuum brakes. The locomotives cannot, therefore, operate the brakes in the wagons.

(b) It cannot be said that it is absolutely safe to use these locomotives at normal speeds outside the perimeter of the plant.

(c) A permanent speed limit of five miles per hour is imposed on all railway movement between the Exchange Yard and the plant. Locomotives equipped with vacuum brakes are also being purchased by Hindustan Steel Limited.

Transport System in Rourkela

214. { Shri K. C. Pant:
Shri Morarka:

Will the Minister of Steel and Heavy Industries be pleased to state:

(a) whether it is proposed to have some German railwaymen to organise the transport system in Rourkela;

(b) if so, the number thereof; and

(c) the terms on which they are being appointed?

The Minister of Steel and Heavy Industries (Shri C. Subramaniam):

(a) Yes, Sir.

(b) 9 Technicians.

(c) One of them has been appointed for a period of 18 months and the others for a period of 12 months from the dates of their appointment. The monthly remuneration of the technicians is as follows:

	Rs.
Engineer . . .	5,300
Foreman . . .	4,000
Assistant Foreman	3,470

Appellate Assistant Commissioners

215. { Shri K. C. Pant:
Shri Morarka:

Will the Minister of Finance be pleased to state:

(a) the total number of Appellate Assistant Commissioners in India;

(b) how many of the above posts are vacant; and

(c) the reasons for keeping these posts vacant?

The Minister of Finance (Shri Morarji Desai): (a) 104.

(b) 5.

(c) Three out of the five charges were created recently. All the officers in the existing 'panel' of names have been promoted and these posts will be filled as soon as the new panel for promotion of Income-tax Officers as Assistant Commissioners is drawn up by the Departmental Promotion Committee.

Rourkela

216. { Shri Morarka:
Shri R. S. Pandey:

Will the Minister of Steel and Heavy Industries be pleased to state:

(a) whether the repairs needed for blast furnace No. 1 in Rourkela have been carried out;

(b) if so, the total expenditure incurred on these repairs; and

(c) the total loss in production during the period of its closure?

The Minister of Steel and Heavy Industries (Shri C. Subramaniam):

(a) Yes, Sir.

(b) Rs. 3,33,000.

(c) The total loss in production, attributable to the shutdown of the first Blast Furnace, could not be calculated as the Third Blast Furnace

was commissioned before the shut-down and two furnaces were working during this period as before.

Sea Passage Concessions to Andaman Students

217. Shrimati Savitri Nigam: Will the Minister of Education be pleased to state:

(a) whether Government have decided to provide sea passage concessions to Andaman students; and

(b) so, the details thereof?

The Minister of Education (Dr. K. L. Shrimali): (a) Yes, Sir.

(b) 1. For first admission to an institution of higher education on the mainland, free bunk passage by sea from Port Blair/Car Nicobar to the port of disembarkation on the mainland plus third class railway fare from the port of disembarkation to the place of study.

2. Sea passage at school concession rates from the port of embarkation on the mainland to a port of disembarkation on the Island and back once a year if the scholar wishes to spend his vacation on the Islands.

3. On the successful completion of the course of study third class railway fare from the place of study to the port of embarkation on the mainland plus free bunk passage by sea from the port of embarkation to the port of disembarkation on the Islands.

Conference of Chief Ministers of Eastern Zone

- 218.** { **Shri Dasaratha Deb;**
Shrimati Renu
Chakravarty;
Shri G. Mohanty;

Will the Minister of Home Affairs be pleased to state:

(a) whether any conference of the Chief Ministers of the Eastern Zone was held at Calcutta in September, 1962;

(b) if so, the major items that were discussed;

(c) whether problems of tribal people were discussed in the conference; and

(d) if so, the major items and the decisions taken?

The Minister of State in the Ministry of Home Affairs (Shri Datar):

(a) Sixth meeting of the Eastern Zonal Council was held at Calcutta on 16th September, 1962.

(b) to (d). The proceedings of the meeting embodying the decisions of the Council will be placed in the Parliament Library as soon as they are finalised.

High Schools in Subroom Subdivision, Tripura

219. Shri Dasaratha Deb: Will the Minister of Education be pleased to state:

(a) how many high schools there are at present in the sub-division of Subroom, Tripura;

(b) the total population of the said sub-division;

(c) whether Government have any scheme to establish more high schools in this sub-division during the Third Five Year Plan period; and

(d) if so, where these high schools are likely to be established?

The Minister of Education (Dr. K. L. Shrimali): (a) to (d). The information is being collected from the Tripura Administration and will be laid on the Table of the Lok Sabha in due course.

Rehabilitation of Jhumia Families

220. Shri Dasaratha Deb: Will the Minister of Home Affairs be pleased to state:

(a) how many Jhumia families have been rehabilitated at Jalaiya Tribal Colony, Subroom so far;